# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 2302 TO BE ANSWERED ON 02nd JANUARY, 2018

#### PROVIDING SAFE AND HEALTHY FOOD

#### 2302. SHRI DIBYENDU ADHIKARI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the action taken by the Government to provide safe and healthy food both in rural and peri-urban areas in the country;
- (b) the details of the proposal made by the Government to meet food challenges and distribution of nutritious and hygienic food in the country; and
- (c) the details of the proposals made by the Government to support adequate and diversified diets to all the people in the country?

#### ANSWER

### MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) to (c): The Government is implementing the National Food Security Act, 2013 (NFSA), which provides for coverage of 75% of the rural and 50% of the urban population to receive foodgrains at highly subsidized prices of Rs.1/2/3 per kg for coarse grains/wheat/rice respectively. The Act is being implemented in all the States/UTs and 80.72 crore persons are covered for receiving highly subsidized foodgrains. The Act also has provision for nutritional support to pregnant women and lactating mothers and children upto 14 year of age.

Further, for safe and healthy food, Food Safety and Standards Authority of India (FSSAI) has developed science-based standards for various categories of food products under the FSS (Food Products Standards and Food Additives) Regulations, 2011 in order to ensure availability of safe and wholesome food in the country.

FSSAI has also operationalized draft regulations on fortification of food articles that include standards for fortification of food staples- oil, milk, double fortified salt, wheat flour and rice, and also introduced +F Logo for fortified foods. To ensure that the most vulnerable sections of the society receive appropriate and timely nutrition, the use of fortified wheat flour, oil and double fortified salt have been mandated under Mid-Day-Meal and Integrated Child Development Schemes.

To promote awareness among consumers on Nutrition, mandatory labeling requirements for pre-packaged foods, including list of ingredients, nutritional information, energy value in Kilo calorie etc. is prescribed under Food Safety and Standards (Packaging and Labeling) Regulations 2011.

FSSAI has also undertaken 'Safe and Nutritious Food (SNF)' initiative to promote awareness towards consumption of safe and nutritious food.

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